

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 23<sup>rd</sup> of January, 2025

**NO. HC.VII-38/2024/493/A** ### The Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to be present in the Conference Hall (2<sup>nd</sup> Floor), Gauhati High Court (New Block) at **4:30 P.M.** on **24-01-2025 (Friday)** for receiving laptops and printers from Hon'ble the Chief Justice, Gauhati High Court:

Sl. No.	Name	Designation
1	Dr. Taznara Khan	Additional District & Sessions Judge, FTC, North Lakhimpur
2	Sri Nuruddin Ahmed	Additional District & Sessions Judge, Cachar, Silchar
3	Smt. Arpita Rajkumari	Civil Judge (Jr. Div.) No. 2, Karbi Anglong
4	Sri Rohit Baruah	Judicial Magistrate 1 <sup>st</sup> Class, Nagaon
5	Smt. Bidisha Kakati	Judicial Magistrate 1 <sup>st</sup> Class, Goalpara
6	Sri Hari Prasad Nepal	Civil Judge (Jr. Div.), Dibrugarh
7	Smt. Anjilina Kalita	Civil Judge (Jr. Div.), Bajali
8	Smt. Ragini Sarma	Civil Judge (Jr. Div.) No. 5, Kamrup (M)
9	Smt. Eyasminara Begum	Judicial Magistrate 1 <sup>st</sup> Class, Tinsukia
10	Smt. Jintismrita Devi	Judicial Magistrate 1 <sup>st</sup> Class, Tezpur, Sonitpur
11	Sri Bhaskar Jyoti Sarma	Judicial Magistrate 1 <sup>st</sup> Class, Jorhat
12	Smt. Manjushree Banik	Judicial Magistrate 1 <sup>st</sup> Class, Karbi Anglong
13	Smt. Anindita Borah	Judicial Magistrate 1 <sup>st</sup> Class, Sivasagar
14	Smt. Himakshi Kalita	Judicial Magistrate 1 <sup>st</sup> Class, Chirang, Kajalgaon
15	Sri Belayet Hussain Mazumder	Judicial Magistrate 1 <sup>st</sup> Class, Cachar, Silchar

16	Smt. Devapreeti Sharma	Judicial Magistrate 1 <sup>st</sup> Class, Golaghat
17	Smt. Tahsin Parbin	Judicial Magistrate 1 <sup>st</sup> Class, Baksa
18	Smt. Sadhana Kumari Mandal	Civil Judge (Jr.Div.), Charaideo
19	Sri Sabyasachi Sarma	Judicial Magistrate 1 <sup>st</sup> Class, Udalguri
20	Sri Uttam Kumar Jha	Civil Judge (Jr.Div.)-cum-JMFC, Biswanath
21	Smt. Jyotiskha Choudhury	Deputy Registrar (Judicial), Gauhati High Court
22	Smt. Tanisha Toshniwal	Judicial Magistrate 1 <sup>st</sup> Class, Sivasagar
23	Sri Jyotish Bharali	Civil Judge (Jr.Div.), South Salmara-Mankachar, Hatsingimari
24	Smt. Hiramani Baishya	Judicial Magistrate 1 <sup>st</sup> Class, Darrang, Mangaldai
25	Smt. Manisha Das	Judicial Magistrate 1 <sup>st</sup> Class, Hojai
26	Smt. Kaushiki Das	Civil Judge (Jr.Div.) No. 2, Dima Hasao
27	Smt. Anjali Doley	Judicial Magistrate 1 <sup>st</sup> Class, North Lakhimpur
28	Sri Prasanta Das	Civil Judge (Jr.Div.) No. 2-cum-JMFC, Dhemaji
29	Sri Nalson Baro	Civil Judge (Jr. Div.), Majuli
30	Smt. Prity Daimari	Judicial Magistrate 1 <sup>st</sup> Class, Dima Hasao, Haflong
31	Sri Kishan Bey	Civil Judge (Jr.Div.), West Karbi Anglong, Hamren

The Officers are directed to report in the Conference Hall of the Registrar General, Gauhati High Court (New Block) at **4:00 P.M.** on **24-01-2025 (Friday)** positively.

By Order,  
Sd/- S.Dhar

**REGISTRAR (JUDICIAL & IT)**

**Memo No. HC.VII-38/2024/494 /A Dated: 23-01-2025**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge,  
Bajali / Baksa / Biswanath / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hojai / Jorhat / Kamrup (M) / Karbi Anglong / Lakhimpur / Majuli / Nagaon / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

***[He / She is requested to inform the concerned Officer (s) of his / her District about this Notification accordingly]***

6. The Chief Judicial Magistrate,  
Bajali / Baksa / Biswanath / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hojai / Jorhat / Kamrup (M) / Karbi Anglong / Lakhimpur / Majuli / Nagaon / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

***[He/She is requested to inform the concerned Officer(s) of his / her District about this Notification accordingly]***

7. The Joint Registrar (Judl./ PM&P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. The trainee Officers concerned.
10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).***

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
13. The Administrative Officer (Judicial), Accounts Section, Gauhati High Court, Guwahati.

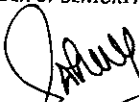
***(He is requested to ensure that the printers are made available in the Conference Hall well before the commencement of the distribution ceremony).***

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The Court Officer I/II, Gauhati High Court, Guwahati.

***(He is requested to make necessary arrangements for light refreshments).***

16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

  
23-01-2025  
**REGISTRAR (JUDICIAL & IT)**